

F.No. 01(03)/Roster/CESTAT/2018  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 21.11.2019

**ORDER NO. 250 OF 2019**

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi for the **22.11.2019** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. C. L. Mahar, Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial)	On <b>22.11.2019</b>	Customs Division Bench matters.

Note: On **22.11.2019** Single Member Bench matters may be adjourned.

By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

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**Dy. Registrar**